PUNJAB VIDHAN SABHA

REVISED

LIST OF BUSINESS

MONDAY, THE 19TH OCTOBER, 2020 AT 11.00 A.M.

I. OBITUARY REFERENCES

OBITUARY REFERENCES to the passing away of -

- 1. Martyr Karnail Singh, Lance Naik;
- 2. Shri Mahinder Singh, Freedom Fighter;
- 3. Shri Sardar Singh, Freedom Fighter;
- 4. Shri Rai Singh Patanga, Freedom Fighter;
- 5. Shri Mahinder Singh, Freedom Fighter; and
- 6. Shri Hemraj Mittal, Freedom Fighter.

II. QUESTIONS

Questions entered in the separate list to be asked and answers given.

III. ANNOUNCEMENT BY THE HON'BLE SPEAKER

IV. MOTION UNDER RULE 16

A MINISTER to move that the Vidhan Sabha (Assembly) at its rising this day shall stand adjourned sine-die.

V. RE-LAYING OF REPORT OF THE RULES COMMITTEE

THE SPEAKER to re-lay on the Table

Report of the Rules Committee, as required under Rule 232(1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly).

THE SECRETARY to re-lay on the Table the Punjab Legislative Assembly

(Disqualification of Members on Ground of Defection) Rules, 2020, framed by the Speaker, Punjab Legislative Assembly, in exercise of the powers conferred by Paragraph 8 of the Tenth Schedule to the Constitution of India, as required under sub-paragraph (2) thereof.

VII. PAPERS TO BE LAID ON THE TABLE

- 1. A MINISTER to lay on the Table the Balance Sheet of the Punjab Backward Classes Land Development and Finance Corporation for the year 2017-18, as required under Section 27(6) of the Punjab Backward Classes Land Development and Finance Corporation Act, 1976.
- 2. A MINISTER to lay on the Table the Audit Report on the Accounts of Punjab State Human Rights Commission, Chandigarh for the year 2018-19, as required under Section 35(4) of the protection of Human Rights Act, 1993.

- 3. A MINISTER to lay on the Table the Annual Reports of the Punjab Health Systems Corporation for the years 2017-18 and 2018-19, as required under Section 21(4) of the Punjab Health Systems Corporation Act, 1996.
- 4. A MINISTER to lay on the Table the Separate Audit Report of the Comptroller and Auditor General of India on the Accounts of Real Estate Regulatory Authority, Punjab, Chandigarh for the year 2018-19, as required under Section 78(2) of the Real Estate (Regulation and Development) Act, 2016.
- 5. A MINISTER to lay on the Table the Annual Report of the Patiala Urban
 Planning & Development Authority for the year 201617, as required under Section 53(1) of the Punjab
 Regional & Town Planning and Development Act, 1995.
- 6. A MINISTER to lay on the Table the Annual Report of the Punjab Urban
 Planning & Development Authority for the year 201617, as required under Section 54(2) of the Punjab
 Regional & Town Planning and Development Act, 1995.
- 7. A MINISTER to lay on the Table the 38th Annual Report & Accounts of the Punjab Tourism Development Corporation Ltd For the year 2016-17, as required under Section 619-A of the Companies Act, 1956.
- 8. A MINISTER to lay on the Table the Annual Report of the Punjab Agricultural University Ludhiana for the year 2018-19, as required under Section 39(3) of the Haryana and Punjab Agricultural Universities Act, 1970.

VIII. PRESENTATION OF REPORTS

A MEMBER, COMMITTEE OF PRIVILEGES

- to present the Second / Seventh / Eighth / Ninth Interim Reports of the Committee of Privileges regarding privilege issues raised by-
- Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against President, Shiromani Gurudwara Prabandhak Committee;
- Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, MLA;
- iii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, MLA;
- iv) Sardar Kulbir Singh Zira, MLA against Sardar Simarjit Singh Bains, MLA;
- v) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Shri Pawan Kumar Tinu, MLA;
- vi) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Members of Shiromani Akali Dal; and
- vii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Shri Pawan Kumar Tinu, MLA.

CHANDIGARH: THE 18TH OCTOBER, 2020. SHASHI LAKHANPAL MISHRA, SECRETARY.